

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3838
ANSWERED ON:30.07.2009
EXTRA PASSENGERS ON BOARD
Deora Shri Milind Murli;Ray Shri Rudramadhab

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether an Air India 172-seater Airbus A-321 that was to fly as IC-179 from Mumbai to Mangalore on May 5, 2009 had carried three extra passengers and had flouted norms to adjust kin of senior officials;
- (b) if so, the details thereof alongwith the reasons therefor;
- (c) whether any departmental enquiry has been ordered into the affairs;
- (d) if so, the findings of enquiry and whether anybody has been held responsible for this lapse;
- (e) whether Government is formulating any policy for dealing with such cases in future; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION(SHRI PRAFUL PATEL)

(a) and (b): Airbus-321 Aircraft scheduled to operate flight IC-179 (Mumbai-Mangalore) on May 5, 2009 was involved in a ground incident at Mumbai due to aircraft pushback with the Aerobridge still connected. During investigation, presence of three adults, over and above the 172 passengers, was observed on the flight.

(c) and (d): Yes, Sir. While investigation is in progress, the cockpit crew involved has been ordered not to utilise the privileges of their licence. The involved ground driver and other ground staff has also been put off duty. The 3 persons responsible for preparation of the Load and Trim sheet also have been withdrawn from their duties. The AME has also been derostered.

(e) and (f): Surveillance checks are carried out and during these checks if any observation is made, similar remedial action will be taken to prevent such incidents.